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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 131/13	TP 295/16	For Clarifica- tion	621A	Simha Mfg. Co. Pvt. Ltd.

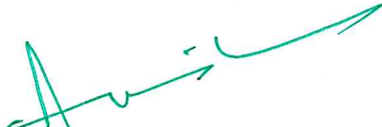
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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The matter is listed today for further clarification from the PCS for petitioner. He has not turned up. We have already addressed a letter to the ROC seeking report and await reply. List it on 06.09.2017. Meanwhile, notice to PCS and also to the petitioner.

Registry to send the same.

List it on 06.09.2017.


MEMBER (J)


MEMBER (T)